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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Public Notice No. 43/2015-20

New Delhi, Dated: 6th December, 2021

Subject: Harmonising MEIS Schedule in the Appendix 3B (Table-2) with amended ITC (HS), 2017.

In exercise of powers conferred under paragraph 1.03 of the Foreign Trade Policy (2015-2020), Director General of Foreign Trade hereby makes the following amendments in Appendix 3B, Table 2 of the MEIS, as amended from time to time, for exports with effect from 27.03.2020.

A. HS Code 85414012 is added in Appendix 3B, Table 2 for exports with effect from 27.03.2020 to 31.12.2020

<table>
<thead>
<tr>
<th>MEIS Sl. No.</th>
<th>ITC(HS) Code</th>
<th>Description</th>
<th>MEIS rate in %age for exports with LEO Date from 27.03.2020 to 31.12.2020</th>
</tr>
</thead>
<tbody>
<tr>
<td>8145</td>
<td>85414012</td>
<td>Solar Cells, assembled in modules or made up into panels</td>
<td>2</td>
</tr>
</tbody>
</table>

B. The description of the following is corrected in Table 2 of Appendix 3B, Table 2
<table>
<thead>
<tr>
<th>MEIS Sl. No.</th>
<th>ITC(HS) Code</th>
<th>Existing Description</th>
<th>Correct Description for exports with effect from 27.03.2020</th>
</tr>
</thead>
<tbody>
<tr>
<td>7046</td>
<td>85414011</td>
<td>Solar cells whether or not assembled in modules or panels</td>
<td>Solar Cells, not assembled</td>
</tr>
</tbody>
</table>

**Effect of Public Notice:** Certain additions/amendments have been made to Table 2 of Appendix 3B, the MEIS schedule to harmonize it with Notification No. 48 dated 22.12.2020 and changes as enacted by the Finance Act 2020.

(Signed) Amit Yadav  
Director General of Foreign Trade  
and Additional Secretary to the Government of India  
dgft@nic.in

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